

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.04/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

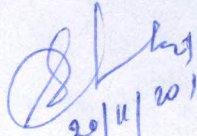
Name of the Company	Anurag Jhawar & Anr.-Versus-Chhotanagpur Rope Works Pvt.Ltd. & Ors.		
Under Section	24(1)/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SWAPNA CHOUBEY ADV.

2. SAUNAK MITRA ADV.

3. SUTAPA MITRA ADV.

PETITIONERS

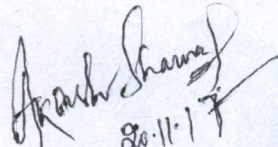

20/11/2017

1. AKHILESH K.V. SHRIVASTAVA, ADV.

2. SHAKEEL MD. AKHTER, ADV.

3. AKASH SHARMA, P.C.S.

Respondents

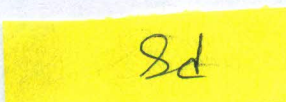

20.11.17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 10/01/2018.

Interim order, if any, is extended till next date of hearing.


Sd

(Jinan K.R.)
Member (J)


Sd

(V.P.Singh)
Member (J)